

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 10/Chd/Hry/2017

In the matter of:

SRS Modern Sales Ltd.

...Corporate Debtor-Applicant

Present: Mr. Sameer Rastogi, Resolution Professional
for the applicant-corporate debtor.
Dr. Shweta Bajaj, Advocate for the directors.
Mr. Sushil Kumar, Director, in person.
Mr. Govind Prasad Verma, Assistant General Manager
with Mr. Kunwar Surender Singh, Law Officer, Vijay Bank.
Mr. S.S. Bala, Chief Manager, Punjab National Bank.
Mr. Surendra Kumar Bagh, Senior Manager, Union Bank of India.

Mr. Sushil Kumar, Director of the suspended Board of Directors is present in person and seeks time to file response in terms of the directions dated 29.12.2017. With regard to Mr. Naresh Kumar Goyal, Director of the suspended Board of Directors, the request is made for granting him exemption for today because he has undergone some surgery. Exemption granted for today only.

The representatives of the banks-Financial Creditors, present in person also seek time to file response. The response by way of affidavit be filed at least a week before the date fixed. Mr. Sushil Kumar and Mr. Naresh Kumar Goyal are directed to appear in person even on the next date.

Dr. Shweta Bajaj, Advocate representing the directors of the suspended Board of Directors filed Memo of Appearance and seeks time to have instructions with regard to the decision of the Committee of Creditors with

regard to liquidation of the company. The Power of Attorney be filed within a week for these directors.

List the matter on 26.02.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

January 24, 2018
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